

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.116 of 2012

Dated : 3rd July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Nabha Power Ltd. & Anr.	... Appellant(s)
Versus	
Punjab State Power Corporation Ltd. & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chug

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1
Mr. Sakesh Kumar for R.2

ORDER

The learned counsel for the Appellant has finished his arguments. The learned counsel for the Commission and the learned counsel for the contesting Respondent have to make reply arguments.

Post the matter for reply arguments on **30.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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